



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/7228/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 6th December, 2019.

Sub:- **Casual leave .**

Ref:- Your Email dated 04.12.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 03.12.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-76/98/7229/A, dated 6.12.19

Copy to:

1. The Systems Analyst, Gauhati High Court.

06/12/19

JT. REGISTRAR (VIGILANCE)

Ran